

F.No. 01(03)/Roster/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.05.2024

**ORDER NO. 59 of 2024**


Hon'ble President is pleased to partially modify the roster order no. 51 of 2024 for **CESTAT, Hyderabad** from **06.05.2024** to **10.05.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 06.05.2024 to 10.05.2024	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/Members, CESTAT, Kolkata, Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar